

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 106

CP No. 35/Chd/Chd/2023

IN THE MATTER OF:

Kirandeep Singh & Sons Private Limited ...

Appellant

Versus

Registrar of Companies, Punjab & Chandigarh ...

Respondent

Under Section: 252 (3), CA 2013

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 23.08.2024.

Sd/-
Court Officer